

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 1940-1941/2020

(Arising out of impugned final judgment and order dated 29-07-2019 in LPA No. 1988/2013 04-10-2019 in RA-LP No. 33/2019 passed by the High Court of Punjab & Haryana at Chandigarh)

THE PUNJAB STATE COOPERATIVE AGRICULTURAL  
DEVELOPMENT BANK LTD

Petitioner(s)

VERSUS

THE REGISTRAR COOPERATIVE SOCIETIES & ORS.

Respondent(s)

( [ TO BE TAKEN UP AT 3:00 P.M. ]

IA No. 125103/2020 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 193345/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 1934/2020 (IV-B)

IA No. 194063/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)  
SLP(C) No. 12822/2020 (IV-B)

IA No. 195034/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)  
SLP(C) No. 1935/2020 (IV-B)

IA No. 197460/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)  
SLP(C) No. 1936/2020 (IV-B)

IA No. 195141/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)  
SLP(C) No. 1949/2020 (IV-B)

IA No. 196758/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)  
SLP(C) No. 1943/2020 (IV-B)

IA No. 193771/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)  
SLP(C) No. 1944/2020 (IV-B)

IA No. 193673/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)  
SLP(C) No. 1859/2020 (IV-B)

IA No. 195079/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)  
SLP(C) No. 1942/2020 (IV-B)

IA No. 194108/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)  
SLP(C) No. 1932/2020 (IV-B)

IA No. 196768/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)  
SLP(C) No. 1931/2020 (IV-B)

IA No. 197529/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)  
SLP(C) No. 1939/2020 (IV-B)

IA No. 195107/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)  
SLP(C) No. 1937/2020 (IV-B)

IA No. 196762/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)  
SLP(C) No. 1945/2020 (IV-B)

IA No. 193825/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)  
SLP(C) No. 12864/2020 (IV-B)

Date : 09-12-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI  
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Ms. Shalini Kaul, AOR

Mr. K. V. Vishwanathan, Sr.Adv.  
Mr. Sudhir Walia, Adv.  
Ms. Niharika Ahluwalia, AOR  
Ms. Sneha Kohli, Adv.

For Respondent(s) Mr. Tushar Bakshi, AOR

Ms. Uttara Babbar, AOR

Ms. Ranjeeta Rohatgi, AOR

Mr. Sanjay Kapur, AOR  
Ms. Megha Karnwal, Adv.  
Mr. Arjun Bhatia, Adv.  
Mrs. Shubhra Kapur, Adv.  
Mr. Lalit Rajput, Adv.

Mr. Siddharth, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 16.12.2021 at 02.00 p.m.

(SHRADDHA MISHRA)  
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)  
COURT MASTER (NSH)